

The Government of Madhya Pradesh has informed that as per scope of the agreement, contractor is to be paid at the rate of one percent of contract amount for developing every additional 500 ha of command area. As per above provision, an amount of ₹ 13.45 crore has been released for developing an additional command area of 3000 ha.

Rejuvenation of dead streams

2324. DR. ABHISHEK MANU SINGHVI: Will the Minister of JAL SHAKTI be pleased to state:

(a) the steps taken by Government for rejuvenation of the dead streams in drought prone areas, specially in Rajasthan;

(b) whether Government has taken any steps for conservation of rain water at village and town levels; and

(c) the details of the funds spent by Government during the last three years for rain water harvesting?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) The information is being collected.

Swachh Survekshan Grameen, 2019

2325. SHRI G.C. CHANDRASHEKHAR: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Government has conducted a survey of Gram Panchayats in rural areas under Swachh Survekshan Grameen, 2019 (SSG) recently and if so, the details thereof;

(b) the number of villages proposed to be covered under SSG-2019, State/UT-wise along with the number of days in which the survey will be conducted;

(c) the details of the achievement made out of SSG survey conducted earlier;

(d) whether any award/cash incentives will be provided to villages which come first in the survey and if so, the details thereof; and

(e) other steps taken by Government in this regard?